

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 252 OF 2016**

**Dated: 2<sup>nd</sup> November, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**M/s GEM Sugars Ltd.**

**...Appellant(s)**

**Vs.**

**Karnataka Power Transmission Corporation Ltd. & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s)

:

Mr. Shubhranshu Padhi

Ms. Gursimran Dhillon

Counsel for the Respondent(s)

:

Ms. Swapna Seshadr for R-2

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **18.01.2018.**

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/ss*